

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2759 of 2020

1. Rahul Paswan @ Rahul Kumar
2. Mahabir Paswan Petitioners
Vs.
The State of Jharkhand Opposite Party

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through Video Conferencing

For the Petitioners : Mr. Soumitra Baroi, Advocate
For the State : Mr. Ramesh Kumar, A.P.P.

Order No. 02

Dated 11th September, 2020

Let this case be listed on 16th September, 2020 along with the records
of A.B.A. No. 2051 of 2017.

(RONGON MUKHOPADHYAY,J.)